

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1413
ANSWERED ON:18.07.2014
COMPENSATION TO FARMERS
Meghwal Shri Arjun Ram

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has formulated any policy for providing compensation to farmers settled in border areas of the country for defence related activities in their farmlands;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

- (a) & (b): Yes, Madam. Compensation is paid for damages to standing crops, standing fruit trees, orchards, as also to fences, sheds, structures connected with agriculture, etc. Rental compensation is also paid when land remains in occupation beyond 30 days.
- (c) Not applicable in view of the above.